

**SCHEDULE I
FORM A**

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s. ADEPT REAL ESTATE DEVELOPERS PRIVATE LIMITED

1.	Name of Corporate Debtor	ADEPT REAL ESTATE DEVELOPERS PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	25 th July'2005
3.	Authority Under Which Corporate Person Is Incorporated / Registered	Registrar of Companies, NCT of Delhi & Haryana
4.	Corporate Identity Number / Limited Liability Identification Number of Corporate Person	U70101DL2005PTC139025
5.	Address of The Registered Office and Principal Office (If Any) Of Corporate Person	Registered Office 4 th Floor, Gopal Dass Bhawan, 28, Barakhamba Road, New Delhi 110001
6.	Liquidation Commencement Date of Corporate Person	11 th March'2022
7.	Name, Address, E-mail address, Telephone Number and the Registration number of the Liquidator	Name: Sanjay Agrawal Address: Plot No 39, Pocket -1, Jasola, New Delhi-110025 E-Mail: ska9001@gmail.com Mobile No.: 9810376790 Registration No: IBBI/IPA-001/IP-P00494/2017-2018/10882
8.	Last Date for Submission of Claims	10 th April'2022

Notice is hereby given that the **ADEPT REAL ESTATE DEVELOPERS PRIVATE LIMITED** has commenced voluntary liquidation on 11th March'2022.

The Stakeholders of **ADEPT REAL ESTATE DEVELOPERS PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 10th April'2022 (date falling 30 days from the liquidation commencement date), to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 13th March-2022
Place: New Delhi


SANJAY AGRAWAL
(Liquidator)
Reg No IBBI/IPA-001/IP-P00494/2017-2018/10882